LOK SABHA UNSTARRED QUESTION No. 3580 TO BE ANSWERED ON 24th MARCH, 2022

Ethanol Production

†3580. DR. DHAL SINGH BISEN:

išniky; e vl§ izdírd xS eah

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has made estimate of ethanol production and if so, the details thereof, Statewise;
- (b) whether any provision has been made to provide any assistance to promote ethanol production in Madhya Pradesh in previous years and if so, the details thereof;
- (c) whether the Government has set any target for fuel blending for petroleum fueled vehicles and if so, the details thereof; and
- (d) the details and the current status of fuel blending, State-wise including Madhya Pradesh?

ANSWER

iš/Nky;e vl§ izdírci xS eæky; esjkī; eæh ½/h jlesoj ryh/2

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

(a): The current ethanol production state-wise is at Annexure.

(b): Government has notified the National Policy Biofuels – 2018 to promote biofuels including ethanol production all over the country including the State of Madhya Pradesh under the Ethanol Blended Petrol (EBP) Programme. Government, since 2014, has taken several measures to increase production and utilization of ethanol in the country which includes permitting procurement of ethanol produced from other non-food feedstock besides molasses, like cellulosic and lignocelluloses materials like cotton stalk, wheat straw, rice straw, bagasse, bamboo etc. including petrochemical route, subject to meeting the relevant BIS standards; allowing use of sugarcane and food grains (maize and surplus stocks of rice with Food Corporation of India) for conversion to ethanol; administered price mechanism for procurement of ethanol under the Ethanol Blended Petrol (EBP) Programme including enhanced ex-mill price of ethanol year on year from ethanol

supply year 2017-18; lowered GST rate to 5% on ethanol for EBP Programme; amendment in Industries (Development & Regulation) Act for free movement of ethanol across states for blending; interest subvention scheme for enhancement and augmentation of ethanol production capacity in the country.

(c): The National Policy on Biofuels – 2018 provides an indicative target of 20% blending of ethanol in petrol and 5% blending of Biodiesel in diesel by 2030. The Government has advanced the target of 20% blending of ethanol in petrol to 2025-2026.

(d): The details of current status of fuel blending, State-wise including Madhya Pradesh is at **Annexure.**

ANNEXURE REFFERED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 3580 FOR 24.03.2022 REGARDING ETHANOL PRODUCTION.

(In crore litres)

Sl. No.	STATE/UT	Existing Ethanol Production Capacity*	Current status of ethanol supplied/ blended under EBP Programme# Ethanol Supply Year (ESY) 2021-22 (up to 13.03.2022)
1	Andaman & Nicobar	0.0	0.0
2	Andhra Pradesh	47.4	5.6
3	Bihar	28.7	5.3
4	Chandigarh	0.0	0.0
5	Chhattisgarh	4.8	2.4
6	Daman & Diu and Nagar Haveli	0.0	0.0
7	Delhi	0.0	3.4
8	Goa	0.0	0.7
9	Gujarat	15.5	5.9
10	Haryana	49.8	5.1
11	Himachal Pradesh	2.7	0.7
12	Jammu & Kashmir	0.0	0.1
13	Jharkhand	2.2	1.3
14	Karnataka	102.2	8.9
15	Kerala	0.0	6.9
16	Ladakh	0.0	0.0
17	Madhya Pradesh	21.4	5.1
18	Maharashtra	247.2	13.5
19	Odisha	3.1	2.8
20	Pondicherry	0.0	0.0
21	Punjab	82.1	4.6
22	Rajasthan	12.0	5.5
23	Tamilnadu	17.4	10.4
24	Telangana	4.8	5.3
25	Uttar Pradesh	175.7	15.3
26	Uttarakhand	5.8	0.8
27	West Bengal	6.1	2.7
28	Arunachal Pradesh	0.0	0.0
29	Assam	3.6	0.9
30	Manipur	0.0	0.0
31	Meghalaya	0.0	0.0
32	Mizoram	0.0	0.0
33	Nagaland	0.0	0.0
34	Sikkim	2.2	0.0
35	Tripura	0.0	0.0

* Source: Department of Food & Public Distribution

Source: Oil Marketing Companies

ESY- Period from 1st December to 30th November